

Ltd., a Public undertakings spent Rs. 10,000/- for advertising in souvenirs issued by A.I.C.C. Chandigarh in 1975;

(b) if so, whether it is proper and legal; and

(c) whether Government has taken any action against those responsible for this act?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) Yes Sir.

(b) The matter is being examined in consultation with the Department of Company Affairs.

(c) This will be considered upon receipt of the advice of the Department of Company Affairs.

Conversion of Bara Banki to Samastipur Railway Line to Broad Gauge

245. SHRIMATI MOHSINA KIDWAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the work started on the conversion of railway line from meter gauge to broad gauge between Bara Banki to Samastipur has been completed;

(b) if not, when it is likely to be completed; and

(c) what was the amount sanctioned for the said project and how much money has since been utilised on the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). 56 per cent of total conversion work from Samastipur to Bara Banki has been completed and the entire remaining project is planned to be completed and commissioned by 1980. The estimated cost of the project is about Rs. 69 crores as per the latest assessment. The expenditure on the

project upto March 1978 is Rs. 39.57 crores. High priority has been given to this gauge conversion project and a sum of Rs. 12.97 crores has been allotted to it during the current year.

जयन्ती जनता एक्सप्रेस के यात्रियों को लूटा जाना

246. श्री राजेश्वर कुमार शर्मा :

डा० लक्ष्मी नारायण पांडेय :

क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या 9 जून, 1978 को भांपाल के निकट जयन्ती जनता एक्सप्रेस के यात्रियों को कुछ डाकुओं ने लूट लिया था ;

(ख) यदि हाँ, तो कितने यात्रियों की कितने मूल्य की सम्पत्ति लूटी गई थी और कितने यात्री घायल हुए ; और

(ग) सरकार ने उक्त डकतों के विरुद्ध क्या कार्यवाही की है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी हाँ ।

(ख) छः यात्रियों का सामान और 6000 रुपये मूल्य की कथित तकड़ी लूट ली गयी थी । अपराधियों के हाथों चार यात्रियों को मामूली चांटे आयी थी ।

(ग) राज्य रेलवे पुलिस भांपाल द्वारा भारतीय दंड संहिता की धारा 395 और 307 के अंतर्गत अपराध सं० 447/78 पर मामला दर्ज कर लिया गया था । राज्य पुलिस ने इस मामले में चार अपराधियों को गिरफ्तार कर लिया है और सुराही सबी संपत्ति का 1000 रुपये के मूल्य का भाग बरामद कर लिया है ?